

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**

**UNSTARRED QUESTION No. 2708**

ANSWERED ON 2<sup>ND</sup> AUGUST, 2018

CONVERSION OF STATE HIGHWAY INTO NATIONAL HIGHWAY

2708. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether Government has taken/ propose to take any steps to convert and develop Nagpur-Nagbhid-BrahmpuriGadchiroli State Highway into National Highway No. 7, Gadchiroli-ChamorshiAllapalli-Sironcha highway into National Highway No. 16, Gondia-GoregaonKohmara highway into National Highway No. 6 and Gadchiroli-Mool-Chandrapur highway into National Highway in the Gadchiroli- Chimur tribal Parliamentary Constituency of Maharashtra;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether the Government has taken or proposed to take any steps for the development of National Highways in the naxal affected areas particularly in Gadchiroli-Chimur Parliamentary Constituency and to overcome the problems being faced in connectivity between Gadchiroli to Nagpur, Jabalpur, Rajnandgaon, Hyderabad and Chanderpuri; and

(e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) & (b) Yes madam. The road from Nagpur- Nagbhir – Brahmapuri - Armori has been declared as National Highway No. 353D, from Gadchiroli – Chamorshi – Allapalli – Sironcha has been declared as National Highway No. 353C, from Gondia – Goregaon – Kohmara has been declared as National Highway No. 753 & from Gadchiroli – Mul – Chandrapur has been declared as National Highway 930.

(c) Does not arise.

(d) & (e) Umrer – Chimur – Warora State road has been upgraded and declared as N.H. 353E. work for Two laning of Umrer to Chimur Section and Chimur to Warora Section has been awarded.

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